COURT-I

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

APPEAL NO. 79 OF 2015 & IA NO. 122 OF 2015

Dated: 11th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of

Matrix Agro Private Ltd. Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant (s) : Ms. Shloka Rawat

Counsel for the Respondent (s) : Ms. Srishti Govil

Mr. Sriranga S. for GESCOM

Mr. Anand K. Ganesan Ms. Neha Garg for R-1

Mr. G.S. Kannur for R.4

Mr. Nitin Sarvanan for DREDL

<u>ORDER</u>

Learned counsel for the appellant states that she has instructions to withdraw the appeal.

The appeal is allowed to be withdrawn and is dismissed as withdrawn.

(I.J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/mk